

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/534/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati the, ¹⁶17 February, 2024.

Sub:- **Casual leave.**

Ref:- Your note dated 18.01.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District has been granted **casual leave for two days i.e. 24.01.2024 and 25.01.2024, with station leave permission w.e.f. 24.01.2024 to 26.01.2024.** A senior Judicial Officer available at the station would remain in-charge of his Court and Office during his absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/535-536/A, dated , 17-02-2024

Copy to:

1. Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)